Name of the Corporate Debtor: PANNAGESHWAR SUGAR MILLS LIMITED; Date of Commencement of CIRP: 12-05-2023; List of Creditors as on: 17-04-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received Summary of Claims Admitted Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) % Share in Total No. of Claims Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 1 Secured financial 0 0.00 0 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0.00 0 0 Annexure 2 creditors belonging to any class of creditors 3 Secured financial 6 480762628.19 6 480164330.19 86.04 0 598298.00 0 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 2 1835942.21 2 4 Unsecured financial 1815146.01 0.33 0 20796 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 0 0 0 0 0.00 0 0 0 Annexure 5 (Workmen) 6 Operational creditors 199 523401963 189 72955523 13.07 0 443106056 7340384 Annexure 6 (Employees) 7 Operational creditors 1 22185272 1 236990 0.04 0 21948282 0 Annexure 7 (Government Dues) 2 8 Operational creditors 3945798.26 2 2867168.26 0.51 0 1078630 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0.00 0 0 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 210 1032131603.66 200 558039157.46 100.00 0 466752062 7340384